

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

(1) M/S. SHIVAKUMAR & JURESH
(SAMYUKTHA)

Counsel for R1, 2, 6
12-16

(2) S. RAJASEKAR

Counsel for Petitioners

(3) P. THIAGARAJAN

Counsel for R. 4.

(4) M/S. Vedavalli Kumar
(Vishnupriya Upendran)
Advocate

Counsel for R7 + R8

[Handwritten signatures and initials]
S. Raj.
Thiagarajan
Vishnu

ORDER

Shri S Rajasekar, counsel for petitioner present. Ms Samyuktha, counsel for R1, R2, R6, R12 to R16, Shri P Thiagarajan, counsel for R4 and Ms Vishnupriya Upendran, counsel for R7 & R8 are present. No representation on behalf of R9, R10 & R11. At request of counsel for petitioner, time extended for final hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)